

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

01.11.2012

TA No. 5/2012 (CWP 2612/2004)

None present for the applicant.

Mr. R.S. Yadav, SDE (Gen.), Departmental representative for the respondents.

None was present on behalf of the applicant even in the second round. Even on earlier occasions i.e.

Anil Kumar
20.09.2012, ~~11.09.2012~~, none was present on behalf of the applicant. It appears that applicant has lost his interest in pursuing the matter. Accordingly the TA is dismissed in default for non-prosecution on the part of the applicant.

copy given vide
No. 136081361

27/11/12

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Anil Kumar
(Anil Kumar)
Member (A)